

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 8723/2018

M/S LAXMI NARAYAN MAHESHWARI & ORS.

Appellant(s)

VERSUS

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Respondent(s)

Date : 07-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Khanna, AOR

For Respondent(s)

Ms.Reshmi Rea Sinha,Adv.
Mr. Parijat Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service qua respondent Nos.4,8 & 9 from the concerned High Court.

Ld.counsel for the appellant has pointed out that respondent No.4 is not a necessary party and he intends to move an application seeking deletion of above respondent. Application if any, be filed within two weeks.

List the matter again on 07.02.2019.

RAJESH KUMAR GOEL
Registrar

SB